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**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH`  
KOLKATA**

Appeal No.726/KB/2017

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Growing Glow Regency Pvt.Ltd -Vs-Registrar of Companies, Orissa	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	CS SIDDHARTHA MURARKA	PETITIONERS	Murarka 15/02/18
2.	CS ABHJIT NAGEE		

**ORDER**

Ld. Counsel for the appellant is present.

A mentioning application came up for hearing under Rule 154 of the National Company Law Tribunal Rules, 2016 for correction of typographical error in the order dated 07/02/2018. The correction as prayed for is allowed. Corrected order is to be uploaded and copy to be sent to the Registrar of Companies, Cuttack, Odisha.

Application is disposed of accordingly.

Sd

(Jinan K.R.)  
Member (J)